



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Jun/202324/6

DATED: 07/07/2023

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Jun/202324/6 dated 07/07/2023 of Norms Committee - I for the year 2023-24 was held on 07/07/2023 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SHRI S.K. BHATNAGAR, CONSULTANT (SKB)	Technical Consultant, DGFT

2	SHRI V.C. AGARWAL, CONSULTANT (TEC-3)	Technical Consultant, DGFT
3	SHRI R.K. JAISWAL, D.O.	MHI
4	SHRI SHAISH KUMAR, Consultant (TEC-1)	Technical Consultant, DGFT
IN ATTENDANCE:		
1	Shri V.K.Kashyap, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	S S P PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000413AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered this case as per agenda and noted that the applicant has filed this application to modify the earlier fixed ad-hoc norms of AA No. 0510411438. The concerned TE of DPIIT has justified that the firm has not imported Stainless steel and therefore, condition that export item shall contain 10786.16 Kgs of Stainless Steel is required to be omitted from the ratified norms. There is no change in norms for the items imported under this Advance Authorization. The Committee, therefore, decided to revise the ad-hoc norms already fixed as per the comments of DPIIT dated 20.06.2023, as under: 1. The words “10786.16 Kgs of Stainless Steel” may be omitted from the net empty weight of export item and net weight of export item may be specified as “18060 Kgs containing 7273.84 Kgs of Titanium Tubes”. 2. Quantity of import items at Sl. No. 1 & @ (Titanium tubes) may be allowed as 1660 Nos (12450 Meters) and 115 Nos. (431.25 meters) respectively on net-to-net basis with accountability clause. 3. Total net weight of import items at Sl. No. 1 & 2 put together may be allowed as 7273.84 Kgs on net-to-net basis. RA may take suitable consequential action accordingly.	

Case No.	2 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	KELVION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001235AM24
RA File Number	039404000880 AM14
Licence No and Date	0310766285/15/01/2014
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	3 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00004843AM23
RA File Number	039504000471 AM16
Licence No and Date	0310800045/05/11/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	4 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	STARRAG INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00000287AM24
RA File Number	072404000068 AM17
Licence No and Date	0710109862/24/05/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	5 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00004882AM23
RA File Number	039504000207 AM17

Licence No and Date	0310805910/04/07/2016
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DHI dated 07.06.2023, as under: Note: The written recommendation as given by DHI will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	6 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001482AM23
RA File Number	052404000643 AM17
Licence No and Date	0510402041/23/03/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	7 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00000919AM23
RA File Number	052404000056 AM18
Licence No and Date	0510402472/05/05/2017
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	8 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00006038AM23
RA File Number	072404000099 AM18
Licence No and Date	0710111809/22/06/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002893AM23
RA File Number	652404000004 AM18
Licence No and Date	6510000005/17/07/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00006039AM23
RA File Number	072404000187 AM18

Licence No and Date	0710112252/10/10/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002176AM23
RA File Number	332404000007 AM18
Licence No and Date	3310030410/01/11/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has not mentioned the AA no. in the instant applicant. Further, a deficiency letter dated 17.05.2023 followed by reminder dated 01.06.2023 was issued to the applicant for furnishing the deficient documents/information. However, no information has yet been received from the applicant. The Committee, therefore, decided to issue the final reminder to the applicant to furnish the requisite information within 15 days. Case stands deferred.	

Case No.	12 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002891AM23
RA File Number	652404000006 AM18
Licence No and Date	6510000010/15/11/2017
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	13 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002890AM23
RA File Number	652404000001 AM19
Licence No and Date	6510000015/12/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	14 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003562AM23
RA File Number	652404000002 AM19
Licence No and Date	6510000016/12/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002074AM23
RA File Number	072404000073 AM19

Licence No and Date	0710113487/26/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003927AM23
RA File Number	052404000308 AM19
Licence No and Date	0510407643/29/08/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	17 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002075AM23
RA File Number	072404000180 AM19
Licence No and Date	0710114029/17/10/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

and Date	
HQ File Number	HQRNORM REVIW00006733AM23
RA File Number	018005000286 AM19
Licence No and Date	0510408160/22/10/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 12.05.2023 followed by reminder dated 01.06.2023 was issued to the applicant for furnishing the deficient documents/information. However, no information has yet been received from the applicant. The Committee, therefore, decided to issue the final reminder to the applicant to furnish the requisite information within 15 days.	
Case stands deferred.	

Case No.	19 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	018005000595AM19
RA File Number	092404000340 AM19
Licence No and Date	0910066870/16/11/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00007167AM23
RA File Number	042404000165 AM19
Licence No and Date	0410164884/16/11/2018
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	21 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003563AM23
RA File Number	652404000006 AM19
Licence No and Date	6510000027/05/04/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00225561AM22
RA File Number	092404000078 AM20
Licence No and Date	0910067545/20/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002123AM23
RA File Number	052404000159 AM20

Licence No and Date	0510410969/18/06/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	018005000101AM20
RA File Number	092404000138 AM20
Licence No and Date	0910067697/26/06/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.12.2022 was issued to the applicant for furnishing the deficient documents/information. However, no information has yet been received from the applicant. The Committee, therefore, decided to issue the final reminder to the applicant to furnish the requisite information within 15 days. Case stands deferred.	

Case No.	25 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00000358AM24
RA File Number	NA
Licence No and Date	6610000035/03/07/2019
Norms Committee Decision:	
Case Deferred for Revised Comments of TE.	

Case No.	26 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ELASTOMER INDIA MFG CO
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007154AM23
RA File Number	NA
Licence No and Date	3110067579/23/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	27 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00006040AM23
RA File Number	072404000154 AM20
Licence No and Date	0710115616/28/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	28 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00006815AM23
RA File Number	018005000263 AM20
Licence No and Date	0310833550/19/12/2019
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	29 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003728AM23
RA File Number	022404000159 AM20
Licence No and Date	0210209681/14/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to DPIIT.	
Case stands deferred.	

Case No.	30 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002880AM23
RA File Number	072404000287 AM20
Licence No and Date	0710116245/12/03/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002881AM23
RA File Number	072404000002 AM21
Licence No and Date	0710116329/07/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	018005000425AM21
RA File Number	072404000001 AM21
Licence No and Date	0710116407/30/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	018005000478AM21
RA File Number	102404000018 AM21
Licence No and Date	1010060538/11/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	34 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ONASSIS AUTO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00000894AM23
RA File Number	052404000152 AM21
Licence No and Date	0510414546/03/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	35 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003707AM23
RA File Number	022404000060 AM21
Licence No and Date	0210210061/28/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to DPIIT.	
Case stands deferred.	

Case No.	36 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003711AM23
RA File Number	022404000069 AM21
Licence No and Date	0210210076/03/09/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to seek following documents/information from the applicant, as per comments of TE:

1. Application on ANF 4A & Appendix 4E
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
5. Specific use/function of each item of import in Export Product.

Case stands deferred.

Case No.	37 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003708AM23
RA File Number	022404000070 AM21
Licence No and Date	0210210079/04/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to seek following documents/information from the applicant, as per comments of TE:

- i. Application on ANF 4A & Appendix 4E
- ii. Weight of each Export Product.
- iii. Weight of each of the imported and indigenous input, separately for each product, for the

purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

- iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- v. Specific use/function of each item of import in Export Product.

Case stands deferred.

Case No.	38 / NC/1/MEET/Jun/202324/6		
Case Status	Case Approved		
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED		
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023		
HQ File Number	HQRNORM REVIW00001338AM24		
RA File Number	042404000092 AM21		
Licence No and Date	0410167059/11/09/2020		
Norms Committee Decision:			
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant(Tech-1) on repeat basis, as under:			
ITEM OF EXPORT: ACRYLIC FOLDABLE INTRAOCULAR LENS			
S.NO	ITEM OF IMPORT	WASTAGE ASKED	WASTAGE ALLOWED
1	ACRYLIC FOLDABLE INTRAOCULAR LENS BLANKS OF REL SPEC. BLANK DIA 14.5 MM,THICKNESS 2.5 MM	10.6 %	NETT TO NETT
2	ALUMINIUM FOIL OF REL THICKNESS 3 %		AS PER PACKAGING POLICY

3	DIMOND TOOL	CONSUMABLE	1% OF FOB VALUE
4	P.P. HOMOPOLY		
RA concerned may take suitable consequential action accordingly.			

Case No.	39 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GLOVIS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00007152AM23
RA File Number	042404000115 AM21
Licence No and Date	0410167169/16/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents, as per comments of TE:	
i. End use against each import item may be indicated in the import list. ii. Write-up on raw materials and consumables, iii. Justification for wastage claimed. iv. Blow-up diagram of the export products showing the import items.	
Case stands deferred.	

Case No.	40 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00000458AM24
RA File Number	072404000195 AM21
Licence No and	0710117162/21/10/2020

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AIROIL FLAREGAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002126AM23
RA File Number	018005000714 AM21
Licence No and Date	0810149041/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	42 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	CAPARO ENGINEERING INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00007047AM23
RA File Number	112404000004 AM21
Licence No and Date	1110028750/13/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	CAPARO ENGINEERING INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

HQ File Number	HQRNORM REVIW00007048AM23
RA File Number	112404000005 AM21
Licence No and Date	1110028751/13/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	44 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00045015AM21
RA File Number	03AA04013906 AM21
Licence No and Date	0311000314/22/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00045915AM21
RA File Number	04AA04004698 AM21
Licence No and Date	0411000077/23/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	46 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred

Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00046833AM21
RA File Number	07AA04006120 AM21
Licence No and Date	0711000137/24/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00048671AM21
RA File Number	05AA04020490 AM21
Licence No and Date	0511000438/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	48 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00048813AM21
RA File Number	08AA04005414 AM21
Licence No and Date	0811000188/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	49 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00052316AM21
RA File Number	03AA04015637 AM21
Licence No and Date	0311000590/01/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant(SKB), as under:

Sl No	Name of the export item	Quantity	Item of import	QUANTITY	RECOMMENDED WASTAGE
1	I54334581 - SECONDARY REFORMER 11-103-D	1 NOS	1. PLATES SA 516 GR.60 / 65 / 70	216720.00 KGS	195482.10 KGS INCLUSIVE OF 10% WASTAGE ON THE NET WEIGHT OF PLATES IN THE EXPORT PRODUCT.
			PLATES SB-409 UNS N08811 (INCOLOY 800HT)	2596.00 KGS	1947.00 KGS INCLUSIVE OF 25% WASTAGE ON THE NET WEIGHT OF PLATES IN THE EXPORT PRODUCT.
			PIPES SB-167 (UNS NO. NO6601)	11.0 KGS	10.90 KGS INCLUSIVE OF 1.20% WASTAGE ON THE NET WEIGHT OF PLATES IN THE EXPORT PRODUCT.
			FITTINGS - SA420 WPL6 (SEAMLESS)	25.00 KGS	Net to Net under GN-4 with accountability clause.
			FITTINGS - SB-366 WPS(UNS N08811) INCOLOY 800HT SEAMLESS	173.00 KGS	Net to Net under GN-4 with accountability clause.
			FORGINGS - SA350 Gr.LF2 CL.	4738.00 KGS	Net to Net under GN-4 with accountability clause.
			FORGINGS - SA765 GR.II	7833.00 KGS	Net to Net under GN-4 with accountability clause.

			Welding Consumables Electrodes or Equi.	4081.00 KGS	CONSUMABLES WILL BE ALLOWED 2% OF THE FOB VALUE
			Welding Consumables Fluxes or Equi.	4081.00 KGS	
			Welding Consumables Wires, Rods or Equi.	4081.00 KGD	

RA concerned may take suitable consequential action accordingly.

Case No.	50 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003524AM23
RA File Number	31AA04004626 AM21
Licence No and Date	3111000051/01/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the firm had explained the manufacturing process in PH given on 16.05.2023. It was also noted that as per information supplied further, the foil had been imported of specific size and shape and only printing, IMD molding and UV curing are involved and most of the wastage is due to rejection, due to alignment in machine. Hence, the Committee decided to fix the ad-hoc norms as per comments of Consultant(Tech-1), as under: 1. Quantity of nisha brand transfer foil of Rel shape and size may be allowed with 1.05Kgs/Kg content in export product. RA concerned may take suitable consequential action accordingly.	

Case No.	51 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	CKDPACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003834AM23
RA File Number	05AA04021220 AM21
Licence No and Date	0511000586/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00055488AM21
RA File Number	34AA04001587 AM21
Licence No and Date	3411000055/05/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents, as per comments of TE: i. A copy of norms fixed earlier for the A.A., if any. ii. Blank size supported by size of bearing race, separately for each bearing race. iii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. iv. Weight of each Export Product. v. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.	

Case stands deferred.

Case No.	53 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001417AM24
RA File Number	34AA04001657 AM21
Licence No and Date	3411000066/06/01/2021
Norms Committee Decision:	
Case Deferred for Revised Comments of TE.	

Case No.	54 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003522AM23
RA File Number	31AA04005889 AM21
Licence No and Date	3111000144/03/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the firm had explained the manufacturing process in PH given on 16.05.2023. It was also noted that as per information supplied further, the foil had been imported of specific size and shape and only printing, IMD molding and UV curing are involved and most of the wastage is due to rejection, due to alignment in machine. Hence, the Committee decided to fix the ad-hoc norms as per comments of Consultant(Tech-1), as under:	
1. Quantity of nisha brand transfer foil of Rel shape and size may be allowed with 1.05Kgs/Kg content in export product.	

RA concerned may take suitable consequential action accordingly.

Case No.	55 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TSA PROCESS EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001373AM24
RA File Number	03AA04024930 AM21
Licence No and Date	0311002032/08/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	56 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TSA PROCESS EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001374AM24
RA File Number	03AA04024932 AM21
Licence No and Date	0311002031/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	57 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TSA PROCESS EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

HQ File Number	HQRNORM REVIW00001375AM24
RA File Number	03AA04024933 AM21
Licence No and Date	0311002030/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	58 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001252AM24
RA File Number	34AA04003259 AM21
Licence No and Date	3411000334/19/03/2021
Norms Committee Decision:	
Case Deferred for Revised Comments of TE.	

Case No.	59 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00020526AM22
RA File Number	09AA04005166 AM21
Licence No and Date	0911000698/16/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to Consultant (SKB).	
Case stands deferred.	

Case No.	60 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	KARAN INTERNATIONAL
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00022926AM22
RA File Number	31AA04007993 AM21
Licence No and Date	3111000284/20/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **fix the ad-hoc norms** as per the comments of Consultant (SKB) dated 06.07.2023, as under:

Sl No	Item of Export	Quantity	Item of Import	Quantity allowed
1	HEADS NRTC035108 TETE D'ACIER 3.5" (CW6T) NET WEIGHT: 2800.00 KGS	1600 PCS	SEAMLESS STEEL PIPE OF NON- ALLOY STEEL SIZE 121MMX71MM AND 121MMX25 MM Qty: 9570.0 Kgs	7313.32 KGS INCLUSIVE OF 161.19% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCTS.
2	HEADS NRTC045107 STEEL GLAND 4.5" (CW6T). NET WEIGHT: 2240.00 KGS	800 PCS	SEAMLESS STEEL PIPE NON- ALLOY STEEL SIZE 140MMX96 MM. Qty: 8154.0 Kgs	6182.40 KGS INCLUSIVE OF 176% WASTAGE ON THE NET WEIGHT OF EXPORT PRODUCTS.
3	HEADS NRTC055106 TETE D'ACIER 5.5" (CW6T) NET WEIGHT: 3650.00 KGS	1000 PCS	SEAMLESS STEEL PIPE NON- ALLOY STEEL SIZE 121MMX71MM, 121MMX25 MM Qty: 11735.0 Kgs	9039.95 KGS INCLUSIVE OF 147.67% WASTAGE ON THE NET WEIGHT OF EXPORT PRODUCTS.

NOTE: THE GRADE OF THE IMPORTED STEEL SHOULD BE MATCHED WITH THE GRADE OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	61 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001575AM24
RA File Number	07AA04002228 AM22
Licence No and Date	0711000972/26/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to Consultant (SKB).	
Case stands deferred.	

Case No.	62 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001575AM24
RA File Number	07AA04002228 AM22
Licence No and Date	0711000972/26/04/2021
Norms Committee Decision:	
The Committee considered this case as per agenda and noted that this is the duplicate AA No. of case listed at Sl. No. 61 and hence, decided to reject the case.	
Case stands rejected.	

Case No.	63 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00007078AM23
RA File Number	04AA04012663 AM22
Licence No and Date	0411001082/06/07/2021
Norms Committee Decision:	
Case Deferred for Revised Comments of TE.	

Case No.	64 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002057AM24
RA File Number	03AA04048536 AM22
Licence No and Date	0311005577/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002057AM24
RA File Number	03AA04048536 AM22
Licence No and Date	0311005577/23/07/2021
Norms Committee Decision:	

The Committee considered this case as per agenda and noted that this is the duplicate case of Sl. No. 64 and hence, decided to **reject** the case.

Case stands rejected.

Case No.	66 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001603AM24
RA File Number	07AA04024241 AM22
Licence No and Date	0711001856/06/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **fix the ad-hoc norms** as per the comments of Consultant(SKB) dated 05.07.2023 given on portal, as under:

1. Quantity of import item i.e. Piston Rod Diameter 16mm [S45C hard chromium] may be allowed as 10260.90 Kgs with wastage @ 3.25%.

Note: 1. Wastage on the net weight of the export product.

2. The grade of steel should be matched with the grade of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	67 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001603AM24

RA File Number	07AA04024241 AM22
Licence No and Date	0711001856/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0711001856 dated 06.09.2021, listed at Sl. No. 66. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	68 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00180962AM22
RA File Number	05AA04075480 AM22
Licence No and Date	0511004620/09/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00181384AM22
RA File Number	08AA04025906 AM22
Licence No and Date	0811002549/10/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	70 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00184150AM22
RA File Number	07AA04027685 AM22
Licence No and Date	0711001904/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	71 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DIEHL METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00185284AM22
RA File Number	31AA04027077 AM22
Licence No and Date	3111000574/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DAETWYLER SWISSTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00185296AM22
RA File Number	31AA04007952 AM21
Licence No and Date	3111000524/16/09/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	73 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00007170AM23
RA File Number	02AA04024897 AM22
Licence No and Date	0211001225/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00189616AM22
RA File Number	09AA04014458 AM22
Licence No and Date	0911001580/21/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **fix the ad-hoc Norms** as per comments of Consultant (SKB) given on portal, as under :

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Parts/ Blade	606 Number	72221999	STAINLESS STEEL BARS (GRADE 10705 SIZE: 56MMX202MM, 54MMX181MM, 42MMX167MM,	4854 Kgs. with 556.56% wastage on the net weight of

				40MMX154MM,36MMX283MM, 33MMX265MM)	import item in the export product.
Note: 1. Wastage on the net weight of imported steel in the export product. 1. The grade of imported steel should be matched with the grade of the steel in the export product. RA concerned may take suitable consequential action accordingly.					

Case No.	75 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00195105AM22
RA File Number	05AA04085074 AM22
Licence No and Date	0511004962/27/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00207003AM22
RA File Number	05AA04088615 AM22
Licence No and Date	0511005308/08/10/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	77 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00221925AM22
RA File Number	05AA04093087 AM22
Licence No and Date	0511005562/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00231513AM22
RA File Number	24AA04011898 AM22
Licence No and Date	2411001043/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003995AM23
RA File Number	34AA04008849 AM22

Licence No and Date	3411001350/29/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents, as per comments of TE: i. A copy of norms fixed earlier for the A.A., if any. ii. Blank size supported by size of bearing race, separately for each bearing race. iii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. iv. Weight of each Export Product. v. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case stands deferred.	

Case No.	80 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00239932AM22
RA File Number	03AA040113488 AM22
Licence No and Date	0311008205/02/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DHI dated 23.05.2023, as under: i. Quantity of import item may be allowed for wastage of 614.15% on net content basis as against 1089% applied for.	

RA concerned may take suitable consequential action accordingly.

Case No.	81 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00240920AM22
RA File Number	03AA040106962 AM22
Licence No and Date	0311008241/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	82 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00241248AM22
RA File Number	07AA04038536 AM22
Licence No and Date	0711002290/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00268278AM22
RA File Number	07AA04039862 AM22

Licence No and Date	0711002481/28/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AIM NONWOVENS AND INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00269350AM22
RA File Number	31AA04030034 AM22
Licence No and Date	3111000735/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	85 / NC/1/MEET/Jun/202324/6														
Case Status	Case Approved														
Party Name	SANYO SPECIAL STEEL MANUFACTURING INDIA PRIVATE LIMITED														
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023														
HQ File Number	HQRNORM REVIW00001435AM24														
RA File Number	03AA040118464 AM22														
Licence No and Date	0311009043/30/11/2021														
Norms Committee Decision:															
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant(SKB) dated 06.07.2023, as under:															
<table><tr><th>Sl No</th><th>AA No & DATE</th><th>ITEM OF EXPORT</th><th>QTY</th><th>ITEMS OF IMPORT</th><th>QTY</th><th>QUANTITY RECOMMENDATED</th></tr><tr><td>1</td><td>0311009043 DATED 30.11.2021</td><td>MACHINED RINGS FOR BEARING RACES 32006</td><td>1.2 MT</td><td>ALLOY STEEL ROUN BARS 36 MM DIA 100 CRMNSi6-4</td><td>4.43 MT</td><td>3.20 MT INCLUSIVE OF 166.51% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.</td></tr></table>		Sl No	AA No & DATE	ITEM OF EXPORT	QTY	ITEMS OF IMPORT	QTY	QUANTITY RECOMMENDATED	1	0311009043 DATED 30.11.2021	MACHINED RINGS FOR BEARING RACES 32006	1.2 MT	ALLOY STEEL ROUN BARS 36 MM DIA 100 CRMNSi6-4	4.43 MT	3.20 MT INCLUSIVE OF 166.51% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
Sl No	AA No & DATE	ITEM OF EXPORT	QTY	ITEMS OF IMPORT	QTY	QUANTITY RECOMMENDATED									
1	0311009043 DATED 30.11.2021	MACHINED RINGS FOR BEARING RACES 32006	1.2 MT	ALLOY STEEL ROUN BARS 36 MM DIA 100 CRMNSi6-4	4.43 MT	3.20 MT INCLUSIVE OF 166.51% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.									

		MACHINED RINGS FOR BEARING RACES 32206	2.7 MT	ALLOY STEEL ROUN BARS 36 MM DIA 100 CRMNSi6-4	6.40 MT	5.59 MT INCLUSIVE OF 107.03% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
		MACHINED RINGS FOR BEARING RACES 32208	6.8 MT	ALLOY STEEL ROUN BARS 45 MM DIA 100 CRMNSi6-4	15.42 MT	13.36 MT INCLUSIVE OF 96.53% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
		MACHINED RINGS FOR BEARING RACES 566547	4.0 MT	ALLOY STEEL ROUN BARS 40 MM DIA 100 CRMNSi6-4	11.41 MT	9.02 MT INCLUSIVE OF 125.56% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
		MACHINED RINGS FOR BEARING RACES 32207	4.3 MT	ALLOY STEEL ROUN BARS 45 MM DIA 100 CRMNSi6-4	9.21 MT	8.10 MT INCLUSIVE OF 88.48% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
		MACHINED RINGS FOR BEARING RACES 566497	0.40 MT	ALLOY STEEL ROUN BARS 45 MM DIA 100 CRMNSi6-4	1.09 MT	0.82 MT INCLUSIVE OF 104.86% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
NOTE: THE GRADE OF THE IMPORTED STEEL SHOULD BE MATCHED WITH THE GRADE OF THE EXPORT PRODUCT. RA concerned may take suitable consequential action accordingly.						

Case No.	86 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00002139AM23
RA File Number	03AX04000138 AM22
Licence No and Date	0311009475/15/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **fix the ad-hoc norms** as per comments of Consultant(Tech-1), as under:

- i. Quantity of both the import items may be allowed as 1.05Kgs/Kg on net content in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	87 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001605AM24
RA File Number	NA
Licence No and Date	0711002655/16/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant(SKB) dated 06.07.2023, as under:

SI No	AA No & DATE	ITEM OF EXPORT	QTY	ITEMS OF IMPORT	QTY	QUANTITY RECOMMENDED
1	0711002655 DATED 16.12.2021	ROCKER ARM TUBE PARTS OF FORKLIFT TRUCKS.	48450 KGS	COLD ROLLED SEAMLESS STEEL TUBES DIA 34MMX6.75 MM, GRADE: S235JR	50872.50 KGS	49295.45 KGS INCLUSIVE OF 2% WASTAGE ON NET WEIGHT OF THE EXPORT PRODUCT

NOTE: THE GRADE OF IMPORTED SEAMLESS STEEL TUBES SHOULD BE MATCHED WITH GRADE OF STEEL IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	88 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001605AM24
RA File Number	NA
Licence No and Date	0711002655/16/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	89 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00003523AM23
RA File Number	31AX04000028 AM22
Licence No and Date	3111000844/29/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the firm had explained the manufacturing process in PH given on 16.05.2023. It was also noted that as per information supplied further, the foil had been imported of specific size and shape and only printing, IMD molding and UV curing are involved and most of the wastage is due to rejection, due to alignment in machine. Hence, the Committee decided to fix the ad-hoc norms as per comments of Consultant(Tech-1), as under: 1. Quantity of nisha brand transfer foil of Rel shape and size may be allowed with 1.05Kgs/Kg content in export product. RA concerned may take suitable consequential action accordingly.	

Case No.	90 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001782AM24
RA File Number	34AX04000162 AM22
Licence No and Date	3411001696/19/01/2022
Norms Committee Decision:	
Case Deferred for Revised Comments of TE.	

Case No.	91 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00001782AM24
RA File Number	34AX04000162 AM22
Licence No and Date	3411001696/19/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a duplicate case of AA No. 3411001696 dated 19.01.2022, listed at Sl. No. 91. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	92 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HYDAC (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00356122AM22
RA File Number	32AX04000133 AM22
Licence No and	3211002520/15/02/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00358203AM22
RA File Number	03AX04000852 AM22
Licence No and Date	0311011490/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00358586AM22
RA File Number	05AX04000549 AM22
Licence No and Date	0511009367/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

HQ File Number	HQRNORM REVIW00003996AM23
RA File Number	34AX04000316 AM22
Licence No and Date	3411001877/28/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents, as per comments of TE: i. A copy of norms fixed earlier for the A.A., if any. ii. Blank size supported by size of bearing race, separately for each bearing race. iii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. iv. Weight of each Export Product. v. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case stands deferred.	

Case No.	96 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000175AM23
RA File Number	08AX04000770 AM22
Licence No and Date	0811004620/11/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that it is not clear how the export product i.e. Hydrogen generator can be made from the just listed import items primarily wires/cables etc. The Committee, therefore, decided to seek following information/documents, as per advice of TE: i. Model number, technical specification and specific quantity-both in terms of number (if any)	

and/or weight, of each export product (Appendix-33 of current HBP refers).

- ii. Detail technical note on manufacturing process including the relevant flow sheet.
- iii. Weight of each Export Product.
- iv. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- v. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product(s).
- vi. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- vii. Justification for the quantity of import items, stage wise wastage justification (item wise).
- viii. Brief write-up and assembly drawings.

Case stands deferred.

Case No.	97 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000192AM23
RA File Number	05AX04001523 AM22
Licence No and Date	0511011787/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

HQ File Number	HQRNORM APPLY 00000193AM23
RA File Number	08AX04000789 AM22
Licence No and Date	0811004632/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000255AM23
RA File Number	09AX04000006 AM23
Licence No and Date	0911002858/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000271AM23
RA File Number	08AX04000787 AM22
Licence No and Date	0811004719/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred

Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000288AM23
RA File Number	08AX04000827 AM22
Licence No and Date	0811004728/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000320AM23
RA File Number	05AA04086752 AM22
Licence No and Date	0511011947/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000321AM23
RA File Number	05AX04000657 AM22
Licence No and Date	0511011949/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000346AM23
RA File Number	05AX04000138 AM23
Licence No and Date	0511011987/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000350AM23
RA File Number	03AX04000285 AM23
Licence No and Date	0311014027/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000409AM23
RA File Number	08AX04000144 AM23
Licence No and Date	0811004778/25/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	107 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00007164AM23
RA File Number	02AX04000043 AM23
Licence No and Date	0211002316/25/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000440AM23
RA File Number	03AX04000223 AM23
Licence No and Date	0311014199/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000441AM23
RA File Number	04AX04000375 AM22

Licence No and Date	0411003194/27/04/2022
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to DHI. Case stands deferred.	

Case No.	110 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	JAMPOW FABRICATORS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000470AM23
RA File Number	31AX04000001 AM23
Licence No and Date	3111001314/28/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	111 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000832AM23
RA File Number	34AX04000145 AM23
Licence No and Date	3411002270/18/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents, as per comments of TE: i. A copy of norms fixed earlier for the A.A., if any.	

- ii. Blank size supported by size of bearing race, separately for each bearing race.
- iii. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- iv. Weight of each Export Product.
- v. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

Case No.	112 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	P P ROLLING MILLS MFGING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000868AM23
RA File Number	05AX04000377 AM23
Licence No and Date	0511012636/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000887AM23
RA File Number	07AX04000161 AM23
Licence No and Date	0711004029/19/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	114 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SREE RAM TUBEWELL
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000902AM23
RA File Number	32AX04000075 AM23
Licence No and Date	3211003073/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MASCOT DYNAMICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000946AM23
RA File Number	03AX04000688 AM23
Licence No and Date	0311014977/24/05/2022
Norms Committee Decision:	
The Committee considered the case as agenda and decided to refer this case to DPIIT.	
Case stands deferred.	

Case No.	116 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001001AM23
RA File Number	31AX04000052 AM23
Licence No and Date	3111001392/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001003AM23
RA File Number	03AX04000778 AM23
Licence No and Date	0311015018/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001005AM23
RA File Number	03AX04000783 AM23
Licence No and Date	0311015026/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	119 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001026AM23
RA File Number	31AX04000053 AM23
Licence No and Date	3111001398/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001058AM23
RA File Number	07AX04000265 AM23
Licence No and Date	0711004123/30/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001112AM23
RA File Number	08AX04000331 AM23
Licence No and Date	0811005090/01/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents, as per advice of TE:	

- i. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
- ii. Detail technical note on manufacturing process including the relevant flow sheet.
- iii. Weight of each Export Product.
- iv. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- v. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product(s).
- vi. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- vii. Justification for the quantity of import items, stage wise wastage justification (item wise).
- viii. Brief write-up and assembly drawings.

Case stands deferred.

Case No.	122 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001189AM23
RA File Number	03AX04001033 AM23
Licence No and Date	0311015241/03/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001210AM23
RA File Number	09AX04000172 AM23
Licence No and Date	0911003121/06/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents, as per advice of TE: i. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product(s). ii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. iii. Dimensional drawing with weight at each stage of manufacturing process of each export product. Case stands deferred.	

Case No.	124 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001212AM23
RA File Number	09AX04000173 AM23
Licence No and Date	0911003122/06/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following	

information/documents, as per advice of TE:

- i. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product(s).
- ii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- iii. Dimensional drawing with weight at each stage of manufacturing process of each export product and justification for the wastages on components.

Case stands deferred.

Case No.	125 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001217AM23
RA File Number	07AX04000173 AM23
Licence No and Date	0711004195/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

and Date	
HQ File Number	HQRNORM APPLY 00001267AM23
RA File Number	07AX04000318 AM23
Licence No and Date	0711004257/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	127 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001277AM23
RA File Number	07AX04000145 AM23
Licence No and Date	0711004262/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	128 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001368AM23
RA File Number	31AX04000051 AM23
Licence No and Date	3111001438/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Jun/202324/6
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Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001373AM23
RA File Number	05AX04000724 AM23
Licence No and Date	0511013196/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001415AM23
RA File Number	03AX04001442 AM23
Licence No and Date	0311015560/16/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DHI dated 08.06.2023, as under: i. Quantity of import item may be allowed for wastage of 721.80% on net content basis as against 1164% applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	131 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001443AM23
RA File Number	07AX04000363 AM23

Licence No and Date	0711004327/17/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	132 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BANCO PRODUCTS (INDIA) LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001515AM23
RA File Number	34AX04000144 AM23
Licence No and Date	3411002408/20/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001557AM23
RA File Number	34AX04000264 AM23
Licence No and Date	3411002416/21/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GLOVIS INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

and Date	
HQ File Number	HQRNORM APPLY 00001576AM23
RA File Number	04AX04000242 AM23
Licence No and Date	0411003495/22/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001872AM23
RA File Number	56AX04000070 AM23
Licence No and Date	5611001028/06/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001873AM23
RA File Number	56AX04000044 AM23
Licence No and Date	5611001029/06/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Jun/202324/6
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Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001875AM23
RA File Number	56AX04000076 AM23
Licence No and Date	5611001030/06/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001914AM23
RA File Number	56AX04000075 AM23
Licence No and Date	5611001036/07/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001920AM23
RA File Number	08AX04000477 AM23
Licence No and Date	0811005473/07/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001932AM23
RA File Number	33AX04000026 AM23
Licence No and Date	3311000789/08/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001933AM23
RA File Number	56AX04000091 AM23
Licence No and Date	5611001041/08/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001957AM23
RA File Number	56AX04000087 AM23
Licence No and Date	5611001043/11/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	143 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001960AM23
RA File Number	07AX04000484 AM23
Licence No and Date	0711004609/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001964AM23
RA File Number	03AX04002193 AM23
Licence No and Date	0311016258/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001973AM23
RA File Number	56AX04000099 AM23

Licence No and Date	5611001046/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001975AM23
RA File Number	56AX04000079 AM23
Licence No and Date	5611001047/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001979AM23
RA File Number	56AX04000078 AM23
Licence No and Date	5611001048/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

and Date	
HQ File Number	HQRNORM APPLY 00001980AM23
RA File Number	56AX04000081 AM23
Licence No and Date	5611001049/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001981AM23
RA File Number	56AX04000086 AM23
Licence No and Date	5611001050/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001983AM23
RA File Number	56AX04000095 AM23
Licence No and Date	5611001052/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Jun/202324/6
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Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002056AM23
RA File Number	56AX04000105 AM23
Licence No and Date	5611001059/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002058AM23
RA File Number	56AX04000106 AM23
Licence No and Date	5611001060/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002060AM23
RA File Number	03AX04002209 AM23
Licence No and Date	0311016366/15/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DHI dated 06.07.2023, as under:	

1. Quantity of import item may be allowed for wastage of 558.80% on net content basis as against 880% applied for.

RA concerned may take suitable consequential action accordingly.

Case No.	154 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM REVIW00007129AM23
RA File Number	05AX04001057 AM23
Licence No and Date	0511013804/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002111AM23
RA File Number	07AX04000535 AM23
Licence No and Date	0711004692/18/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred

Party Name	SREEVARI ENTERPRISES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002125AM23
RA File Number	04AX04000206 AM23
Licence No and Date	0411003651/18/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002195AM23
RA File Number	03AX04002361 AM23
Licence No and Date	0311016489/21/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DHI dated 07.07.2023, as under: 1. Quantity of import item may be allowed for wastage of 830.37% on net content basis as against 1506% applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	158 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002203AM23
RA File Number	56AX04000113 AM23

Licence No and Date	5611001074/22/07/2022
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to Meity. Case stands deferred.	

Case No.	159 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002209AM23
RA File Number	31AX04000118 AM23
Licence No and Date	3111001578/22/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002311AM23
RA File Number	56AX04000118 AM23
Licence No and Date	5611001084/28/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Jun/202324/6
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Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002811AM23
RA File Number	56AX04000151 AM23
Licence No and Date	5611001139/26/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003063AM23
RA File Number	03AX04003145 AM23
Licence No and Date	0311017810/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003090AM23
RA File Number	34AX04000562 AM23
Licence No and Date	3411002772/13/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003568AM23
RA File Number	31AX04000192 AM23
Licence No and Date	3111001729/07/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	LAXMI DENTAL EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003670AM23
RA File Number	03AX04003261 AM23
Licence No and Date	0311018528/12/10/2022
Norms Committee Decision:	
1. The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (tech-1), as under 1. Import may be allowed as per packaging policy. RA concerned may take suitable consequential action accordingly.	

Case No.	166 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003735AM23

RA File Number	05AX04002025 AM23
Licence No and Date	0511015324/14/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003785AM23
RA File Number	31AX04000202 AM23
Licence No and Date	3111001748/17/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT dated 18.05.2023, as under: 1. Net weight of export item may be specified as 88.30 MT. 2. Quantity of import item at Sl. No. 1 may be allowed as 35 Nos on net to net basis. However, duty free weight of this item may be allowed as 62909 Kgs as 1.436 Kgs/Kg content in the export item after taking 20% recovery from the scrap. 3. Quantity of import item at Sl. No. 2 may be allowed as 35 Nos on net to net basis. However, duty free weight of this item may be allowed as 48650 Kgs as 1.261 Kgs/Kg content in the export item after taking 20% recovery from the scrap. 4. Quantities of import items at Sl. No. 3 to 13 may be allowed on net to net basis with accountability clause. 5. Quantities of import items at Sl. No. 14 & 15 may be allowed on net to net basis as claimed by the firm. RA concerned may take suitable consequential action accordingly.	

Case No.	168 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003800AM23
RA File Number	05AX04002031 AM23
Licence No and Date	0511015363/18/10/2022
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to DPIIT. Case stands deferred.	

Case No.	169 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ITT ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003811AM23
RA File Number	03AX04003606 AM23
Licence No and Date	0311018683/18/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003825AM23
RA File Number	07AX04000018 AM23
Licence No and Date	0711005488/19/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00003958AM23
RA File Number	07AX04001109 AM23
Licence No and Date	0711005570/29/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004505AM23
RA File Number	09AX04000718 AM23
Licence No and Date	0911003989/21/11/2022
Norms Committee Decision:	
1. The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 07.07.2023, as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through E-Mail. RA concerned may take suitable consequential action accordingly.	

Case No.	173 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

HQ File Number	HQRNORM APPLY 00004610AM23
RA File Number	09AX04000749 AM23
Licence No and Date	0911004020/25/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	OILFIELD SERVICES & SUPPLIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004834AM23
RA File Number	03AX04004511 AM23
Licence No and Date	0311019780/06/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004852AM23
RA File Number	33AX04000080 AM23
Licence No and Date	0511016230/07/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred

Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004905AM23
RA File Number	05AX04002590 AM23
Licence No and Date	0511016268/09/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004927AM23
RA File Number	03AX04004615 AM23
Licence No and Date	0311019926/12/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004928AM23
RA File Number	03AX04004613 AM23
Licence No and Date	0311019927/12/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004931AM23
RA File Number	03AX04004614 AM23
Licence No and Date	0311019931/12/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004932AM23
RA File Number	03AX04004616 AM23
Licence No and Date	0311019930/12/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	JAIN IRRIGATION SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00004985AM23
RA File Number	03AX04003585 AM23
Licence No and Date	0311019976/14/12/2022
Norms Committee Decision:	

The Committee considered the case as agenda and decided to refer this case to Consultant(Tech-1).

Case stands deferred.

Case No.	182 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BANARAS BEADS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005010AM23
RA File Number	15AX04000019 AM23
Licence No and Date	1511000149/15/12/2022
Norms Committee Decision:	
The Committee considered the case as agenda and decided to refer this case to NC-4.	
Case stands deferred.	

Case No.	183 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005053AM23
RA File Number	03AX04004708 AM23
Licence No and Date	0311020094/17/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005162AM23
RA File Number	31AX04000268 AM23
Licence No and Date	3111001903/21/12/2022
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to DPIIT. Case stands deferred.	

Case No.	185 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005823AM23
RA File Number	05AX04003079 AM23
Licence No and Date	0511016938/19/01/2023
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to DPIIT. Case stands deferred.	

Case No.	186 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005840AM23
RA File Number	31AX04000327 AM23

Licence No and Date	3111001975/20/01/2023
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to DPIIT. Case stands deferred.	

Case No.	187 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005841AM23
RA File Number	31AX04000297 AM23
Licence No and Date	3111001976/20/01/2023
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to DPIIT. Case stands deferred.	

Case No.	188 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005842AM23
RA File Number	31AX04000300 AM23
Licence No and Date	3111001977/20/01/2023
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to DPIIT.	

Case stands deferred.

Case No.	189 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005856AM23
RA File Number	24AX04000304 AM23
Licence No and Date	2411002181/20/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LAXMI DENTAL EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005888AM23
RA File Number	03AX04005217 AM23
Licence No and Date	0311020942/24/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005908AM23
RA File Number	34AX04000946 AM23

Licence No and Date	3411003285/24/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	CML BIOTECH LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005917AM23
RA File Number	10AX04000250 AM23
Licence No and Date	1011001565/25/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	193 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00005961AM23
RA File Number	05AX04003072 AM23
Licence No and Date	0511017053/30/01/2023
Norms Committee Decision:	
The Committee considered the case as agenda and decided to refer this case to DPIIT.	
Case stands deferred.	

Case No.	194 / NC/1/MEET/Jun/202324/6
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Case Status	Case Deferred
Party Name	ARIHANT INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006005AM23
RA File Number	33AX04000100 AM23
Licence No and Date	3311001060/31/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006021AM23
RA File Number	03AX04005320 AM23
Licence No and Date	0311021091/01/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006062AM23
RA File Number	09AX04000983 AM23
Licence No and Date	0911004401/03/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006066AM23
RA File Number	31AX04000335 AM23
Licence No and Date	3111002005/03/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006761AM23
RA File Number	03AX04005871 AM23
Licence No and Date	0311021903/05/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SI PRECISION
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006764AM23
RA File Number	04AX04001059 AM23
Licence No and Date	0411004997/06/03/2023
Norms Committee Decision:	

The Committee considered the case as agenda and decided to refer this case to DPIIT.

Case stands deferred.

Case No.	200 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006771AM23
RA File Number	05AX04003397 AM23
Licence No and Date	0511017635/06/03/2023
Norms Committee Decision:	
The Committee considered the case as agenda and decided to refer this case to DPIIT.	
Case stands deferred.	

Case No.	201 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006777AM23
RA File Number	56AX04000409 AM23
Licence No and Date	5611001614/06/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006786AM23
RA File Number	09AX04001093 AM23
Licence No and Date	0911004594/07/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents, as per advice of TE: i. Details of import items; Shape, Size (Dimension) and surface condition with density of material. ii. Dimensional drawing at each stage of manufacturing process. iii. Dimensional of final export product. i. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. ii. Sheet layout diagram of the material indicating the wastage during blanking. Case stands deferred.	

Case No.	203 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SKF ELIXER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006797AM23
RA File Number	07AX04001779 AM23
Licence No and Date	0711006668/07/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006798AM23
RA File Number	09AX04001094 AM23
Licence No and Date	0911004606/07/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents, as per advice of TE: i. Details of import items; Shape, Size (Dimension) and surface condition with density of material. ii. Dimensional drawing at each stage of manufacturing process. iii. Dimensional of final export product. iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. v. GST invoice of scrap disposal. ase stands deferred.	

Case No.	205 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006835AM23
RA File Number	07AX04001801 AM23
Licence No and Date	0711006700/09/03/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	206 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	MUNTERS INDIA HUMIDITY CONTROL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006887AM23
RA File Number	03AX04005917 AM23
Licence No and Date	0311022022/09/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **fix the ad-hoc norms** as per comments of DPIIT dated 22.05.2023, as under:

1. Net weight of export items at Sl. No. 1 & 2 may be specified as 339 Kgs and 1030 Kgs respectively.
2. Import items at Sl. No. 1 & 2 shall be of relevant grade and thickness as contained / utilized in export item at Sl. No. 1.
3. Import items at Sl. No. 3 & 4 shall be of relevant grade and thickness as contained / utilized in export item at Sl. No. 2.
4. Quantity of import item at Sl. No. 1 may be allowed as 262.8 Kgs. as 1.159 Kgs./Kg. content in the export item at Sl. No. 1 after taking 20% recovery from the scrap.
5. Quantity of import item at Sl. No. 2 may be allowed as 154.5 Kgs. as 1.375 Kgs./Kg. content in the export item at Sl. No. 1 after taking 20% recovery from the scrap.
6. Quantity of import item at sl. No. 3 may be allowed as 801.2 Kgs. as 1.155 Kgs./Kg. content in the export item at Sl. No. 2 after taking 20% recovery from the scrap.
7. Quantity of import item at Sl. No. 4 may be allowed as 463.4 Kgs. as 1.375 Kgs./Kg. content in the export item at Sl. No. 2 after taking 20% recovery from the scrap.

RA concerned may take suitable consequential action accordingly.

Case No.	207 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred

Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006906AM23
RA File Number	03AX04005269 AM23
Licence No and Date	0311022060/10/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006907AM23
RA File Number	56AX04000417 AM23
Licence No and Date	5611001620/10/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006912AM23
RA File Number	04AX04001090 AM23
Licence No and Date	0411005039/10/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006915AM23
RA File Number	07AX04001796 AM23
Licence No and Date	0711006712/10/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MAHENDRA DISHED ENDS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006920AM23
RA File Number	03AX04005982 AM23
Licence No and Date	0311022081/11/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	AUROLAB TRUST
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006925AM23
RA File Number	32AX04000565 AM23
Licence No and Date	3211004528/13/03/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (tech-1), as under

1. Import item 1 of Rel Spec may be allowed net-to-net.
 2. Import item 2 may be allowed as per packaging policy.
- RA concerned may take suitable consequential action accordingly.

Case No.	213 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006935AM23
RA File Number	56AX04000418 AM23
Licence No and Date	5611001622/13/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	JAIN IRRIGATION SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00006952AM23
RA File Number	03AX04006002 AM23
Licence No and Date	0311022123/14/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007007AM23
RA File Number	07AX04001886 AM23
Licence No and Date	0711006772/16/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007012AM23
RA File Number	09AX04001108 AM23
Licence No and Date	0911004694/16/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents, as per advice of TE: - Details of import items; Shape, Size (Dimension) and surface condition with density of material. - Dimensional drawing at each stage of manufacturing process. - Dimensional of final export product. - Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. - GST invoice of scrap disposal. ase stands deferred.	

Case No.	217 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007025AM23
RA File Number	31AX04000370 AM23
Licence No and Date	3111002091/16/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007027AM23
RA File Number	31AX04000369 AM23
Licence No and Date	3111002092/16/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007046AM23
RA File Number	03AX04006092 AM23
Licence No and Date	0311022223/17/03/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	220 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VULCAN INDUSTRIAL ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007147AM23
RA File Number	03AX04006178 AM23
Licence No and Date	0311022364/23/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007160AM23
RA File Number	04AX04001058 AM23
Licence No and Date	0411005111/23/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SMT CARDIOVASCULAR PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007161AM23

RA File Number	52AX04001809 AM23
Licence No and Date	5211004472/23/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the following documents/information from the applicant: i. Manufacturing process seems to be only assembly as such justification of wastage ranging from 11.3% to 112%. Please clarify. ii. Copy of earlier NC decision in similar case, if any. Case stands deferred.	

Case No.	223 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007183AM23
RA File Number	04AX04001128 AM23
Licence No and Date	0411005130/24/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	224 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	INTENSIV-FILTER HIMENVIRO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007186AM23
RA File Number	05AX04003529 AM23
Licence No and Date	0511017984/24/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	225 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	RAVINDRA HERAEUS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007196AM23
RA File Number	13AX04000340 AM23
Licence No and Date	1311001833/24/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ASHOKA FOUNDRY AND EQUIPMENT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00007241AM23
RA File Number	02AX04000713 AM23
Licence No and Date	0211004125/27/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000032AM24
RA File Number	08AX04001959 AM23
Licence No and Date	0811007810/06/04/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	228 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000282AM24
RA File Number	34AX04000035 AM24
Licence No and Date	3411003603/19/04/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) given on BO portal dated 07.07.2023 as under:

- i. The quantity of import items at Sl. No. 1, 2 & 3 may be allowed as 1.02Kgs/Kg net content in the export item for each item separately.
- ii. The quantity of import item at Sl. No. 4 may be allowed as net plus 1% wastage

RA concerned may take further necessary action as per the decision of NC.

Case No.	229 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000320AM24
RA File Number	09AX04001167 AM23
Licence No and Date	0911004852/20/04/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	230 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000332AM24
RA File Number	09AX04001178 AM23
Licence No and Date	0911004854/21/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000333AM24
RA File Number	09AX04000004 AM24
Licence No and Date	0911004855/21/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000334AM24
RA File Number	09AX04001168 AM23
Licence No and Date	0911004856/21/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000345AM24
RA File Number	03AX04006363 AM23
Licence No and Date	0311023016/21/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000346AM24
RA File Number	34AX04000047 AM24
Licence No and Date	3411003609/21/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ACOUSTICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000348AM24
RA File Number	04AX04000023 AM24
Licence No and Date	0411005293/21/04/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	236 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	PARVEEN INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000375AM24
RA File Number	03AX04000291 AM24
Licence No and Date	0311023056/24/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	PREMIER EXPLOSIVES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000386AM24
RA File Number	09AX04001088 AM23
Licence No and Date	0911004866/25/04/2023
Norms Committee Decision:	
The Committee considered the case as agenda and decided to refer this case to DPIIT.	
Case stands deferred.	

Case No.	238 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000399AM24
RA File Number	05AX04000211 AM24
Licence No and Date	0511018516/25/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	KASTHURI MACHINE BUILDERS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000431AM24
RA File Number	32AX04000015 AM24
Licence No and Date	3211004770/26/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000450AM24
RA File Number	31AX04000019 AM24
Licence No and Date	3111002242/27/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT dated 18.05.2023, as under: 1. Net weight of export items at Sl. No. 1 may be specified as 95.87 MT.	

2. Quantity of import item at Sl. No. 1 may be allowed as 38 Nos on net to net basis. However, duty free weight of this item may be allowed as 68301 Kgs as 1.436 Kgs/Kg content in the export item after taking 20% recovery from the scrap.
3. Quantity of import item at sl. No. 2 may be allowed as 38 Nos on net to net basis. However, duty free weight of this item may be allowed as 52820 Kgs as 1.261 Kgs/Kg content in the export item after taking 20% recovery from the scrap.
4. Quantities of import items at sl. No. 3 to 13 may be allowed on net to net basis with accountability clause.
5. Quantities of import items at Sl. No. 14 & 15 may be allowed on net to net basis as claimed by the firm.

RA concerned may take suitable consequential action accordingly.

Case No.	241 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000451AM24
RA File Number	31AX04000008 AM24
Licence No and Date	3111002243/27/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis of AA No. 311100123 dated 05.04.2022 as per the comments of DHI dated 26.05.2023, as under: 1. The quantity of import Alloy steel may be allowed with 24% wastage on net content basis to manufacture Main Fitting LH and Main Fitting RH after taking wastage recovery into account. RA concerned may take suitable consequential action accordingly.	

Case No.	242 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	JAYCEE AUTOFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000455AM24
RA File Number	05AX04000196 AM24
Licence No and Date	0511018558/27/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000463AM24
RA File Number	05AX04000232 AM24
Licence No and Date	0511018570/28/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000464AM24
RA File Number	05AX04000236 AM24
Licence No and Date	0511018571/28/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000472AM24
RA File Number	31AX04000022 AM24
Licence No and Date	3111002250/28/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000478AM24
RA File Number	03AX04000368 AM24
Licence No and Date	0311023216/28/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of DPIIT dated 05.06.2023, as under: 1. Quantity of import item may be allowed as 31,141 Kgs. as 1.43 Kgs/Kg content in the export item after taking 1/3rd recovery from the scrap. RA concerned may take suitable consequential action accordingly.	

Case No.	247 / NC/1/MEET/Jun/202324/6
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Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00000510AM24
RA File Number	05AX04000241 AM24
Licence No and Date	0511018607/01/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001224AM24
RA File Number	07AX04000279 AM24
Licence No and Date	0711007709/31/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	TEXMACO RAIL & ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001229AM24
RA File Number	02AX04000079 AM24
Licence No and Date	0211004516/01/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001251AM24
RA File Number	05AX04000636 AM24
Licence No and Date	0511019145/01/06/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) & on the recommendation of Consultant (Tech-1), as under: 1. The quantity of import item at Sl. No. 1, 2 & 3 may be allowed with 1% wastage on the net weight of the items in the quantity of the export product. 2. The quantity of remaining import items may be allowed with 5% wastage. Note: The wastage should be allowed on the net weight of the items in the quantity of the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	251 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001254AM24
RA File Number	03AX04000957 AM24
Licence No and Date	0311024133/02/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	252 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001280AM24
RA File Number	05AX04000608 AM24
Licence No and Date	0511019169/02/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	253 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001288AM24
RA File Number	05AX04000463 AM24
Licence No and Date	0511019172/05/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ARIHANT INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001298AM24
RA File Number	33AX04000023 AM24
Licence No and Date	3311001251/05/06/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	255 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001349AM24
RA File Number	08AX04000372 AM24
Licence No and Date	0811008324/06/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SETH STEELAGE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001364AM24
RA File Number	03AX04001011 AM24
Licence No and Date	0311024309/07/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001377AM24

RA File Number	33AX04000024 AM24
Licence No and Date	3311001265/07/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	258 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001441AM24
RA File Number	05AX04000651 AM24
Licence No and Date	0511019276/09/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001442AM24
RA File Number	05AX04000650 AM24
Licence No and Date	0511019277/09/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	260 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001445AM24
RA File Number	03AX04001081 AM24
Licence No and Date	0311024410/09/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	261 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001447AM24
RA File Number	34AX04000177 AM24
Licence No and Date	3411003797/09/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001447AM24
RA File Number	34AX04000177 AM24
Licence No and Date	3411003797/09/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 3411003797 dated 09.06.2023, listed at Sl. No. 261. The Committee, therefore, decided to reject this case.	

Case stands rejected.

Case No.	263 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001449AM24
RA File Number	03AX04001091 AM24
Licence No and Date	0311024415/09/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001449AM24
RA File Number	03AX04001091 AM24
Licence No and Date	0311024415/09/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0311024415 dated 09.06.2023, listed at Sl. No. 263. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	265 / NC/1/MEET/Jun/202324/6
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Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001450AM24
RA File Number	03AX04001100 AM24
Licence No and Date	0311024421/09/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001450AM24
RA File Number	03AX04001100 AM24
Licence No and Date	0311024421/09/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0311024421 dated 09.06.2023, listed at Sl. No. 265. The Committee, therefore, decided to reject this case.	
Case stands rejected.	

Case No.	267 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	SUNDRAM FASTENERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001451AM24
RA File Number	04AX04000206 AM24
Licence No and Date	0411005536/09/06/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	268 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	SUNDRAM FASTENERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001451AM24
RA File Number	04AX04000206 AM24
Licence No and Date	0411005536/09/06/2023

Norms Committee Decision:

The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0411005536 dated 09.06.2023, listed at Sl. No. 267. The Committee, therefore, decided to reject this case.

Case stands rejected.

Case No.	269 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001452AM24
RA File Number	34AX04000174 AM24
Licence No and Date	3411003794/09/06/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	270 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001452AM24
RA File Number	34AX04000174 AM24
Licence No and Date	3411003794/09/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 3411003794 dated 09.06.2023, listed at Sl. No. 269. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	271 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001515AM24
RA File Number	09AX04000209 AM24
Licence No and Date	0911005194/12/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	272 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001515AM24
RA File Number	09AX04000209 AM24
Licence No and	0911005194/12/06/2023

Date	
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0911005194 dated 12.06.2023, listed at Sl. No. 271. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	273 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	CHEMICO SYNTHETICS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001525AM24
RA File Number	05AX04000703 AM24
Licence No and Date	0511019307/13/06/2023
Norms Committee Decision: The Committee considered this case as per agenda and decided to refer to Consultant (Tech-1). Case stands deferred.	

Case No.	274 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	CHEMICO SYNTHETICS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001525AM24
RA File Number	05AX04000703 AM24
Licence No and Date	0511019307/13/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No.	

0511019307 dated 13.06.2023, listed at Sl. No. 273. The Committee, therefore, decided to reject this case.

Case stands rejected.

Case No.	275 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	VIPRA IMPEX
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001526AM24
RA File Number	52AX04000055 AM24
Licence No and Date	5211004941/13/06/2023
Norms Committee Decision:	
The Committee considered this case as per agenda and decided to refer to DHI.	
Case stands deferred.	

Case No.	276 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	VIPRA IMPEX
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001526AM24
RA File Number	52AX04000055 AM24
Licence No and Date	5211004941/13/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 5211004941 dated 13.06.2023, listed at Sl. No. 275. The Committee, therefore, decided to reject this case.	

Case stands rejected.

Case No.	277 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001553AM24
RA File Number	08AX04000365 AM24
Licence No and Date	0811008405/13/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	278 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001553AM24
RA File Number	08AX04000365 AM24
Licence No and Date	0811008405/13/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0811008405 dated 13.06.2023, listed at Sl. No. 277. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	279 / NC/1/MEET/Jun/202324/6
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Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001554AM24
RA File Number	08AX04000385 AM24
Licence No and Date	0811008406/13/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	280 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001554AM24
RA File Number	08AX04000385 AM24
Licence No and Date	0811008406/13/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0811008406 dated 13.06.2023, listed at Sl. No. 279. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	281 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001608AM24
RA File Number	05AX04000475 AM24
Licence No and Date	0511019348/14/06/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	282 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001608AM24
RA File Number	05AX04000475 AM24
Licence No and Date	0511019348/14/06/2023

Norms Committee Decision:

The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0511019348 dated 14.06.2023, listed at Sl. No. 281. The Committee, therefore, decided to reject this case.

Case stands rejected.

Case No.	283 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	KASTHURI MACHINE BUILDERS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001617AM24
RA File Number	32AX04000141 AM24
Licence No and Date	3211005045/14/06/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	284 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	KASTHURI MACHINE BUILDERS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001617AM24
RA File Number	32AX04000141 AM24
Licence No and Date	3211005045/14/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 3211005045 dated 14.06.2023, listed at Sl. No. 284. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	285 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001883AM24
RA File Number	05AX04000708 AM24
Licence No and Date	0511019417/19/06/2023
Norms Committee Decision: The Committee considered the case as agenda and decided to refer this case to DHI. Case stands deferred.	

Case No.	286 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

HQ File Number	HQRNORM APPLY 00001883AM24
RA File Number	05AX04000708 AM24
Licence No and Date	0511019417/19/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0511019417 dated 19.06.2023, listed at Sl. No. 285. The committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	287 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001897AM24
RA File Number	31AX04000062 AM24
Licence No and Date	3111002395/19/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	288 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001897AM24
RA File Number	31AX04000062 AM24
Licence No and Date	3111002395/19/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 3111002395 dated 19.06.2023, listed at Sl. No. 287. The Committee, therefore, decided to reject	

this case.

Case stands rejected.

Case No.	289 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001907AM24
RA File Number	31AX04000060 AM24
Licence No and Date	3111002399/19/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	290 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001907AM24
RA File Number	31AX04000060 AM24
Licence No and Date	3111002399/19/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 3111002399 dated 19.06.2023, listed at Sl. No. 289. The Committee, therefore, decided to reject this case.	
Case stands rejected.	

Case No.	291 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001978AM24
RA File Number	09AX04000204 AM24
Licence No and Date	0911005234/20/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	292 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001978AM24
RA File Number	09AX04000204 AM24
Licence No and Date	0911005234/20/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0911005234 dated 20.06.2023, listed at Sl. No. 291. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	293 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	MERCK LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001979AM24

RA File Number	03AX04001300 AM24
Licence No and Date	0311024721/20/06/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **fix the ad-hoc norms** as per comments of Consultant (SKB) dated 07.07.2023, as under:

SI No	AA No & DATE	ITEM OF EXPORT	QTY	ITEMS OF IMPORT	QTY	QUANTITY RECOMMENDED
1	0311024721 DATED 20.06.2023	JBRCT0573 - POLYGARD CT05, CD7, 29.75", 1/PK (EACH OF 17000)	17000 NOS	16952 SPEAR ADAPT/CAP	17000 NOS	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE.
				16980 CD ADAPT/CAP, PREFILTER, BRASKEM (VMI)	17000 NOS	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE.
				CT05X3C25 POLYGD CT05 CDX 29 25	600 NOS	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE.
				E12 WELDING PLATE WITH HOLE	34000 NOS	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE.
				P72212 O-RING,SILICONE "7" 2-226 "(VMI)"	34000 NOS	NET TO NET UNDER GN-4 WITH ACCOUNTABILITY CLAUSE.

NOTE: THE GRADE OF IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE THE GRADE OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	294 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	MERCK LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001979AM24
RA File Number	03AX04001300 AM24
Licence No and Date	0311024721/20/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0311024721 dated 20.06.2023, listed at Sl. No. 293. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	295 / NC/1/MEET/Jun/202324/6
Case Status	Case Approved
Party Name	MERCK LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001980AM24
RA File Number	03AX04001303 AM24
Licence No and Date	0311024722/20/06/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 07.07.2023, as under: Export Item: Virusvmax- Low hold-up volume Virus Vmax Test Kit (each of 100). Quantity: 100 Numbers 1. Quantity of import items 1 to 12 may be allowed net-to-net under GN-4 with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	296 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	MERCK LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00001980AM24
RA File Number	03AX04001303 AM24
Licence No and Date	0311024722/20/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0311024722 dated 20.06.2023, listed at Sl. No. 295. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	297 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	Vishakha Industries
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002003AM24
RA File Number	07AX04000399 AM24
Licence No and Date	0711008343/21/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	298 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	Vishakha Industries
Meeting Number	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023

and Date	
HQ File Number	HQRNORM APPLY 00002003AM24
RA File Number	07AX04000399 AM24
Licence No and Date	0711008343/21/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0711008343 dated 21.06.2023, listed at Sl. No. 297. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	299 / NC/1/MEET/Jun/202324/6				
Case Status	Case Approved				
Party Name	SAIRAM ENGINEERING				
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023				
HQ File Number	HQRNORM APPLY 00002004AM24				
RA File Number	07AX04000401 AM24				
Licence No and Date	0711008345/21/06/2023				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 07.07.2023, as under:					

	DrgNo. C0009236 (Net Content of Import item is 15.49 Kg Per No)		199.01 x ID 110.71 - Steel Grade: SAE 4340 (FOC MATERIAL) ITEM NO 1097270	KGS	INCLUSIVE OF 76.18% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
3	H8 Piston - QL 80 DrgNo. C0009694 (Net content of Import item is 46.83 Per No)	72 NOS	SOLID BAR OD 165 mm - Steel Grade: EN39B (FOC MATERIAL) ITEM NO 9003312	5772.24	4829.76 KGS INCLUSIVE OF 43.24% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.

NOTE: THE GRADE OF IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE THE GRADE OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	300 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	SAIRAM ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002004AM24
RA File Number	07AX04000401 AM24
Licence No and Date	0711008345/21/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0711008345 dated 21.06.2023, listed at Sl. No. 299. The Committee, therefore, decided to reject this case.	

Case stands rejected.

Case No.	301 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002084AM24
RA File Number	08AX04000281 AM24
Licence No and Date	0811008468/22/06/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DPIIT. Case stands deferred.	

Case No.	302 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002084AM24
RA File Number	08AX04000281 AM24
Licence No and Date	0811008468/22/06/2023
Norms Committee Decision: The Committee considered the case as per agenda at noted that this is a duplicate case of AA No. 0811008468 dated 22.06.2023, listed at Sl. No. 301. The Committee, therefore, decided to reject this case. Case stands rejected.	

Case No.	303 / NC/1/MEET/Jun/202324/6
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002162AM24
RA File Number	05AX04000783 AM24
Licence No and Date	0511019453/23/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	304 / NC/1/MEET/Jun/202324/6
Case Status	Case Rejected
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202324/ 6 and 07/07/2023
HQ File Number	HQRNORM APPLY 00002162AM24
RA File Number	05AX04000783 AM24
Licence No and Date	0511019453/23/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a duplicate case of AA No. 0511019453 dated 23.06.2023, listed at Sl. No. 303. The Committee, therefore, decided to reject this case. Case stands rejected.	